

Shrimati Romka Ray: Is it a fact that the Chief Minister of West Bengal Government said that he was willing to go into the details of the process again, as regards coasts, etc., and that facility has been given to some firm in the private sector, whereas when the West Bengal Government, in the public sector, was willing to start this, it has been denied?

Shri Manubhai Shah: There have several conferences with the West Bengal Government and it will not be right to say that they are not agreeable to what we have been telling them. As a matter of fact in the last conference with the West Bengal Chief Minister, he has more or less, subject to certain adjustments, accepted our idea. The by-products utilisation scheme was so small. To give an instance—about five tons of caustic soda and chlorine which were there—it is completely out-of-date today in the present form of economic unit for the caustic soda production. As such, it was not that the private sector was given that plant and the Durgapur coke oven was denied.

Shri T. K. Chaudhuri: Has anything—any Plan—been sanctioned with regard to these industries in the private sector?

Shri Manubhai Shah: To give only one instance. For caustic soda-chlorine, the Ichhra factory of the ICI in Calcutta has been given a licence for 11 tons of caustic soda per day.

Shri T. K. Chaudhuri: Does ICI mean the Imperial Chemical Industries?

Shri Manubhai Shah: Yes.

Shri Naushir Bharucha: Under rule 48(3), may I request the Chair to direct the Prime Minister to answer question No. 1499 which stands in the name of Shri Kasliwal. It is a question on the international atomic energy agency. Shri Kasliwal was absent. It is an important question and perhaps the House would like to know the answer.

Mr. Speaker: I will leave it to the Prime Minister to answer it or not, I cannot insist on the Ministers to give an answer. It is open to them to accept it or not.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): We will take less time to answer it than to argue about it.

International Atomic Energy Agency

*1499. **Shri Kasliwal:** Will the Prime Minister be pleased to state:

(a) whether the International Atomic Energy Agency has come into existence; and

(b) if so, when the first meeting of the General Conference of this Agency is proposed to be held?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) October 1, 1957.

Shri Dinesh Singh: In view of the importance of Question No. 1511,—

Mr. Speaker: I am not going to allow it. Every question is important. The hon. Members will recognise that the answers are all placed on the Table with respect to all questions which have not been reached or which may be passed over.

We will take up the Short Notice Question now.

SHORT NOTICE QUESTION AND ANSWER

Violation of Indian Territory by the Portuguese Troops.

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	Shri H. N. Mukerjee:
	Shri D. C. Sharma:
	Shri S. M. Banerjee:
S. N. Q. No. 23.	Shri Tangamani:
	Shri Raghunath Singh:
	Shri S. V. Parulekar:
	Shri R. S. Lal:
	Shri Achar:

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to press reports regarding Portuguese troops in Daman violating